

Technical Institutes

1464. **Shri Hem Raj:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of technical institutions opened during the first two years of the Second Five Year Plan;

(b) the number of technicians required for the various projects; and

(c) the arrangements made for the grant of diplomas to the students of such institutions?

The Deputy Minister of Labour (Shri Abid Ali): (a) Sanctions were issued for the establishment of 54 new Industrial Training Institutes/Centres, out of which 32 started functioning.

(b) The exact number is not known. The requirement estimated by the Technical Training Committee appointed by the Government of India in the Ministry of Commerce and Industry is, however, 6.35 lakhs.

(c) The certificates to the successful candidates are issued in the name of the National Council under the signatures of the Secretaries of the National Council for Training in Vocational Trades and the State Councils for Training in Vocational Trades.

Employees' State Insurance Scheme

1465. **Shri Pangarkar:** Will the Minister of Labour and Employment be pleased to state:

(a) the names of the places where the Employees' State Insurance Scheme has been introduced in Bombay State; and

(b) the amount contributed by the workers and employers separately region-wise in Bombay since the Employees' State Insurance Scheme came into operation?

The Deputy Minister of Labour (Shri Abid Ali): (a) Greater Bombay, Nagpur, Akola and Hinganghat.

(b) The Corporation had originally grouped various States into Regions for administrative convenience and Bombay Region at the outset consisted of the States of Bombay, Madhya Pradesh, Saurashtra, Madhya Bharat and Bhopal. The States of Madhya Pradesh, Madhya Bharat and Bhopal were subsequently transferred to other Regions. The accounts were maintained for the Region as a whole and not on a State-wise basis. The amounts of employers' and employees' contributions for the composite Bombay Region from the beginning to June, 1957 are given below:—

Employer's contribution Rs. 4,2,12,162

Employees' contribution Rs. 4,02,88,132

After the reorganisation of States, Bombay Region comprises Bombay State only, and separate accounts for the Bombay State are being maintained from July, 1957. The amounts of employers' and employees' contributions for the period from July, 1957 to 31st March, 1958 are given below:—

Employers' contribution Rs. 89,58,779

Employees' contribution Rs. 1,32,82,112

Handlooms in Bombay

1466. **Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Handlooms working in Bombay State at present;

(b) the progress made to bring these looms under the cooperative sector; and

(c) how many handlooms are under the cooperative fold in Bombay State at present?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) The total number of handlooms in the State, as on 21st August, 1958 is 2,42,000. The exact number of looms working is not known.

(b) and (c). The number of looms in the cooperative fold increased from 59,506 in 1953 to 1,39,000 on 21st August, 1958.

Development of Sericulture in Bombay

1467. **Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount given to Bombay Government for the development of sericulture during the years 1957-58 and 1958-59, and

(b) the amount asked for during the same period?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) None in 1957-58. The allocation of Central assistance for 1958-59 is Rs 50,000/-. No amount has been sanctioned so far.

(b) The information is given below:—

Financial Year	Amount asked for
1957-58	Nil
1958-59	Rs 68,000

Handicraft Schemes

Sericulture Schemes

Handloom Schemes

Khadi Schemes

Schemes for Ambar and Sales Depots

Village Industries Schemes

Small Scale and Cottage Industries in Andhra Pradesh

1468. **Shri M. V. Krishna Rao:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 1079 on the 10th March, 1958 and state:

(a) whether any schemes for the development of small scale and cottage industries in Andhra Pradesh during the year 1958-59 have since been sanctioned; and

(b) if so, the amount proposed to be spent thereon?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir

(b) Schemes for which either sanctions have been issued or for which technical approval has been conveyed to the State Government and the amounts involved are as under.—

	Grant	Loan	Total
	Rs	Rs	Rs
Handicraft Schemes	2 20,300		2 20,300
Sericulture Schemes	84 566	30 000	1 14,566
Handloom Schemes	40 87,752	67,308	41,75,060
Khadi Schemes	5,59,603	12,48,515	18,38 118
Schemes for Ambar and Sales Depots	1,06,000	24 000	1,30 000
Village Industries Schemes	8 84 562	10 00,325	18,84 900

In addition there is one scheme for the development of coir industry and a few for khadi and village industries which are under scrutiny.

In respect of small scale industries for the year 1958-59, an amount of Rs 7,50,000, as grants and Rs 22,50,000

as loans has been allocated to the Government of Andhra Pradesh. Under the new procedure, orders in regard to which were issued on 12th May, 1958, the entire allotment will be placed at the disposal of the State Government in nine equal instalments